

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-318**  
IB-665/ND/2020

**IN THE MATTER OF:**

Dehradun Highway Project Limited

....Applicant

**SECTION**

U/s 10 of IBC Code,2016

Order delivered on 18.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Abhirup, Adv. Ishaan  
For the Respondent :

**ORDER**

Matter has been adjourned to **21.04.2020**.

SD/-

(K.K. VOHRA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)